

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2034**  
TO BE ANSWERED ON 03.08.2022

**MGNREG SCHEME DUES AND RELEASES**

2034 SHRI JAWHAR SIRCAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) quantum of fund released to each State for MGNREG scheme in the first quarter of this financial year as compared to first quarter of last financial year;
- (b) reasons for varying of figure under this scheme in Opposition ruled States;
- (c) details of States who have completed compliances sought under this scheme in the recent past;
- (d) details of dues claimed by each State and when these are likely to be released; and
- (e) whether the Ministry realised that non-release of approved demands for grants have adverse implication on annual utilisation and performance?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) to (e): State/UT-wise detail of fund released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the first quarter of previous financial year 2021-22 (as on 30.06.2021) is given at **Annexure-I**.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the first quarter of current financial year 2022-23 (as on 30.06.2022) are given at **Annexure-II**.

Mahatma Gandhi NREGS is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to the Government of India. Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme.

The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and **subject to compliance of guidelines of the scheme and submission of relevant documents by the States/UTs**.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in last two financial years 2020-21, 2021-22 and current financial year 2022-23 (as on 28.07.2022) is given at **Annexure-III**.

Funds of State of West Bengal have been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

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**Annexure-I referred in reply to parts (a) to (e) of Rajya Sabha Unstarred Question  
No.2034 dated 03.08.2022**

State/UT-wise detail of fund released under Mahatma Gandhi NREGS in the first quarter of previous financial year 2021-22 (as on 30.06.2021)		
Sl. No.	State/UT	Fund released (Rs. in lakh)
1	Andhra Pradesh	246235.76
2	Arunachal Pradesh	16466.90
3	Assam	71525.61
4	Bihar	332630.89
5	Chhattisgarh	190173.84
6	Goa	0.00
7	Gujarat	86507.17
8	Haryana	29950.25
9	Himachal Pradesh	28558.69
10	Jammu & Kashmir	7044.78
11	Jharkhand	126647.66
12	Karnataka	248124.54
13	Kerala	59026.46
14	Madhya Pradesh	357749.57
15	Maharashtra	67094.15
16	Manipur	0.00
17	Meghalaya	25530.62
18	Mizoram	19829.55
19	Nagaland	474.40
20	Odisha	235181.04
21	Punjab	55822.80
22	Rajasthan	327179.92
23	Sikkim	1875.10
24	Tamil Nadu	272853.64
25	Telangana	303734.26
26	Tripura	32699.77
27	Uttar Pradesh	184865.71
28	Uttarakhand	16772.09
29	West Bengal	294128.68
30	Andaman & Nicobar	763.16
31	Dadra & Nagar Haveli & Daman & Diu	0.00
32	Lakshadweep	0.00
33	Puducherry	22.08
34	Ladakh	786.28

**Annexure-II referred in reply to parts (a)to(e) of Rajya Sabha Unstarred Question No.2034 dated 03.08.2022**

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the first quarter of current financial year 2022-23 (as on 30.06.2022)		
Sl. No.	State/UT	Fund released (Rs. in lakh)
1	Andhra Pradesh	273364.75
2	Arunachal Pradesh	11244.35
3	Assam	81875.60
4	Bihar	143814.50
5	Chhattisgarh	31972.35
6	Goa	126.86
7	Gujarat	80700.47
8	Haryana	6505.15
9	Himachal Pradesh	50868.11
10	Jammu & Kashmir	7081.49
11	Jharkhand	50988.20
12	Karnataka	245277.17
13	Kerala	99512.39
14	Madhya Pradesh	167952.80
15	Maharashtra	98159.94
16	Manipur	75649.62
17	Meghalaya	46480.50
18	Mizoram	10548.19
19	Nagaland	11531.62
20	Odisha	132335.34
21	Punjab	18698.11
22	Rajasthan	369179.50
23	Sikkim	1278.46
24	Tamil Nadu	279713.58
25	Telangana	129237.42
26	Tripura	24243.19
27	Uttar Pradesh	373437.73
28	Uttarakhand	30991.65
29	West Bengal	0.00
30	Andaman & Nicobar	461.41
31	Lakshadweep	0.00
32	Puducherry	457.31
33	Ladakh	1443.72
34	Dadra & Nagar Haveli & Daman & Diu	0.00

**Annexure-III referred in reply to parts (a)to(e) of Rajya Sabha Unstarred Question No.2034 dated 03.08.2022.**

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the financial years 2020-21, 2021-22 and current financial year 2022-23 (as on 28.07.2022).

S. No.	States/UTs	Fund released (Rs. in lakh)		
		2020-21	2021-22	2022-23 (as on 28.07.2022)
1	Andhra Pradesh	1030509.79	718267.16	459418.76
2	Arunachal Pradesh	34027.69	45374.43	12223.95
3	Assam	260233.46	222026.01	89433.37
4	Bihar	728423.57	540736.96	246858.51
5	Chhattisgarh	394347.98	389433.98	58746.15
6	Goa	356.91	3.81	176.71
7	Gujarat	147812.01	161524.32	80926.11
8	Haryana	76355.62	72267.99	11057.73
9	Himachal Pradesh	94833.37	97575.08	56682.20
10	Jammu and Kashmir	115231.99	95013.74	9202.54
11	Jharkhand	342408.42	306382.91	64183.07
12	Karnataka	550099.46	602807.73	290312.09
13	Kerala	428677.68	355193.00	131266.81
14	Madhya Pradesh	908672.51	847908.76	202000.13
15	Maharashtra	160025.70	205645.71	104520.94
16	Manipur	130673.85	56310.74	75649.62
17	Meghalaya	128416.59	112166.07	47676.39
18	Mizoram	59045.38	54891.55	15182.86
19	Nagaland	48382.14	56945.51	15704.85
20	Odisha	521529.26	568015.17	201880.80
21	Punjab	123913.55	125759.36	26942.44
22	Rajasthan	892076.25	986774.85	442771.37
23	Sikkim	11016.55	11241.97	2255.66
24	Tamil Nadu	878881.54	963813.22	350291.90
25	Telangana	411121.10	410519.85	192672.85
26	Tripura	119498.53	98888.29	33076.90
27	Uttar Pradesh	1201410.42	850956.51	415105.94
28	Uttarakhand	88626.63	64203.24	34454.67
29	West Bengal	1145405.21	750780.15	0.00
30	Andaman and Nicobar Islands	485.89	763.16	461.41
31	Lakshadweep	0.00	30.05	0.00
32	Puducherry	2683.69	1307.28	1361.55
33	Ladakh	0.00	5904.39	1745.35
34	Dadra and Nagar Haveli, Daman & Diu	0.00	0.00	80.93